

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1357
TO BE ANSWERED ON- 25/07/2022

ST COMMUNITY IN MADHYA PRADESH

1357. SHRIMATI SANDHYA RAY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of ST Community in Madhya Pradesh, District-wise specially in Bhind Datia constituency;
- (b) the total number of extant ongoing schemes of the Government for tribal students of the Country;
- (c) the allocation of funds made for these schemes, State-wise specially in Madhya Pradesh Bhind Datia constituency;
- (d) whether any time limit has been fixed for the completion of these schemes; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a): The Scheduled Tribe population for Madhya Pradesh as per census 2011 is 15,316,784 and the list of ST communities in the State of MP is as per **Annexure –I**. District wise Scheduled Tribe information for Madhya Pradesh as per census 2011 is available on the RGI website (<https://censusindia.gov.in/census.website/data/census-tables>) in the table “A-11 Appendix: District wise scheduled tribe population (Appendix)”.

(b) to (e): Ministry of Tribal Affairs, implements following ongoing Schemes for providing scholarships to ST students in the country: -

- i. Pre-Matric Scholarship for ST students (Class IX and X)
- ii. Post Matric Scholarship for ST students. (Class XI onwards)
- iii. National Fellowship and Scholarship for Higher Education for ST students.
- iv. National Overseas Scholarship for ST students.

Out of the above-mentioned schemes Pre-Matric and Post-Matric Scholarship Scheme (mentioned at Sr. No. I & ii) are Centrally Sponsored Schemes. The fund released to States/UTs, including Madhya Pradesh, under these schemes during the last 3 years is given at **Annexure- II**.

The scheme at Sl.No. (iii) above is Central Sector Scheme implemented by Ministry of Tribal Affairs where scholarship amount is released directly to Students/Institutes in DBT mode. The scheme at SL.No (iv) is also Central Sector Scheme implemented by the Ministry through Ministry of External Affairs. Fund is not allocated to States/UTs under these schemes.

Ministry of Tribal Affairs also administers the scheme of Eklavya Model Residential School (EMRS) which was introduced in the year 1997-98 to provide quality education to Scheduled Tribes (ST) students (Class 6th to 12th) in remote areas to enable them to access the best opportunities in education and to bring them at par with the general population. This is a regular ongoing scheme which has been approved by Cabinet Committee for continuation till 2025-26. The fund released to States/UT Governments, including Madhya Pradesh for the EMRS Scheme during the last three years is at **Annexure-III**.

This Ministry is also administering the scheme of “Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes” under which grants are provided to NGOs working in the health and education sectors. Funds are released to the NGOs directly for running their projects. State-wise details of the funds released to NGOs/VOs under the scheme during the last three years is placed at **Annexure IV**.

No fund has been released for any NGO run project in the Bhand Datia constituency of Madhya Pradesh under the scheme of “Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes” since last three years.

Annexure as referred to in Part (a) of Lok Sabha Unstarred Question. No. 1357 for answer on 25.07.2022

Scheduled Tribe List of Madhya Pradesh

1. Agariya
2. Andh
3. Baiga
4. Bhaina
5. Bharia Bhumia, Bhuinhar Bhumia, Bhumiya, Bharia, Paliha, Pando
6. Bhattra
7. Bhil, Bhilala, Barela, Patelia
8. Bhil Mina
9. Bhunjia
10. Biar, Biyar
11. Binjhar
12. Birhul, Birhor
13. Damor, Damaria
14. Dhanwar
15. Gadaba, Gadba
16. Gond; Arakh, Arrakh, Agaria, Asur, Badi Maria, Bada Maria, Bhatola, Bhimma, Bhuta, Koilabhuta, Koliabhuti, Bhar, Bisonhorn Maria, Chota Maria, Dandami Maria, Dhuru, Dhurwa, Dhoba, Dhulia, Dorla, Gaiki, Gatta, Gatti, Gaita, Gond Gowari, Hill Maria, Kandra, Kalanga, Khatola, Koitar, Koya, Khirwar, Khirwara, Kucha Maria, Kuchaki Maria, Madia, Maria, Mana, Mannewar, Moghya, Mogia, Monghya, Mudia, Muria, Nagarchi, Nagwanshi, Ojha, Raj, Sonjhari Jhareka, Thatia, Thotya, Wade Maria, Vade Maria, Daroi
17. Halba, Halbi
18. Kamar
19. Karku
20. Kawar, Kanwar, Kaur, Cherwa, Rathia, Tanwar, Chattri
21. (Omitted)
22. Khairwar, Kondar
23. Kharia
24. Kondh, Khond, Kandh

25. Kol
26. Kolam
27. Korku, Bopchi, Mouasi, Nihal, Nahul Bondhi, Bondeya
28. Korwa, Kodaku
29. Majhi
30. Majhwar
31. Mawasi
32. Omitted
33. Munda
34. Nagesia, Nagasia
35. Oraon, Dhanka, Dhangad
36. Panika [in (i) Chhatarpur, Panna, Rewa, Satna, Shahdol, Umaria, Sidhi and Tikamgarh districts, and (ii) Sevda and Datia tehsils of Datia district]
37. Pao
38. Pardhan, Pathari, Saroti
39. Omitted
40. Pardhi, Bahelia, Bahellia, Chita Pardhi, Langoli Pardhi, Phans Pardhi, Shikari, Takankar, Takia [In (i) Chhindwara, Mandla, Dindori and Seoni districts, (ii) Baihar Tahsil of Balaghat District, (iii) Betul, Bhainsdehi and Shahpur tahsils of Betul district, (iv) Patan tahsil and Sihora and Majholi blocks of Jabalpur district, (v) Katni (Murwara) and Vijaya Raghogarh tahsils and Bahoriband and Dhemerkheda blocks of Katni district, (vi) Hoshangabad , Babai, Sohagpur, Pipariya and Bankhedi tah sils and Kesla block of Hoshangabad district, (vii) Narsinghpur district, and (viii) Harsud Tahsil of Khandwa district]
41. Parja
42. Sahariya, Saharia, Seharla, Sehria, Sosia, Sor
43. Saonta, Saunta
44. Saur
45. Sawar, Sawara
46. Sonr

Annexure II

Annexure as referred to in Part (b) to (e) of Lok Sabha Unstarred Question. No. 1357 for answer on 25.07.2022

Fund released during 2019-20 to 2022-23 under the scheme of Post Matric Scholarship for ST Students					
(Rs in Lakh)					
Sl. No	Name of the State/UT	2019-20	2020-21	2021-22	2022-23
		Fund Released	Fund Released	Fund Released	Fund Released (as on 30.06.2022)
1.	Andaman & Nicobar	11.34	13.29	10.35	
2.	Andhra Pradesh	7797.07	6039.35	8991.45	
3.	Arunachal Pradesh	6113.41	5712.96	12360.50	
4.	Assam	4867.20	5413.54	1093.40	
5.	Bihar	1525.43	708.22	0.00	
6.	Chhattisgarh	7022.69	8790.24	0.00	6784.81
7.	Dadra & Nagar Haveli and Daman & Diu	—	3481.73	0.00	
8.	Dadra & Nagar Haveli	88.66	—	—	
9.	Goa	732.79	458.18	0.00	
10.	Gujarat	14004.48	22977.64	46170.25	
11.	Himachal Pradesh	2468.81	0.00	0.00	
12.	Jammu & Kashmir	1048.29	805.44	0.00	683.57
13.	Jharkhand	7862.86	0.00	12654.88	
14.	Karnataka	15003.43	0.00	17080.51	
15.	Kerala	1641.52	3285.25	2516.49	
16.	Ladakh	0.00	738.00	2214.00	
17.	Madhya Pradesh	12198.58	12344.00	24529.43	
18.	Maharashtra	15575.38	18149.52	19214.82	
19.	Manipur	6235.55	2184.19	4292.15	
20.	Meghalaya	0.00	0.00	2636.09	
21.	Mizoram	4415.78	3446.82	3874.64	
22.	Nagaland	3268.73	3226.37	4435.75	
23.	Odisha	16640.15	19095.97	21842.98	
24.	Puducherry	0.00	19.56	0.00	
25.	Rajasthan	25950.52	25557.03	13744.70	
26.	Sikkim	566.80	553.83	1036.28	
27.	Tamil Nadu	5025.19	3328.99	4849.38	
28.	Telangana	19610.60	27297.83	7503.90	
29.	Tripura	2355.78	4804.98	7188.77	
30.	Uttar Pradesh	1822.71	2218.67	0.00	
31.	Uttarakhand	0.00	0.00	3568.37	
32.	West Bengal	2411.00	2256.42	3872.05	
	Total	186264.75	182908.02	225681.13	7468.38

Fund released during 2019-20 to 2022-23 under the scheme of Post Matric Scholarship for ST Students					
Sl.No.	Name of the State/UT	2019-20	2020-21	2021-22	2022-23
		Fund Released	Fund Released	Fund Released	Fund Released (as on 30.06.2022)
1.	Andaman & Nicobar	5.62	12.33	8.03	0.00
2.	Andhra Pradesh	736.32	1433.81	3935.06	0.00
3.	Arunachal Pradesh	0.00	0.00	207.30	0.00
4.	Assam	0.00	17.27	102.19	0.00
5.	Bihar	7131.47	0.00	0.00	0.00
6.	Chhattisgarh	4796.94	3541.54		0.00
7.	Dadar Nagar Haveli & Daman & Diu	–	234.00	206.62	0.00
8.	Dadar& Nagar Haveli	38.49	–	–	0.00
9.	Daman & Diu	5.89	–	–	0.00
10.	Goa	80.56	41.35		0.00
11.	Gujarat	5248.34	2198.84	3689.18	0.00
12.	Himachal Pradesh	83.92	91.87	0.00	0.00
13.	Jammu & Kashmir	0.00	0.00	0.00	0.00
14.	Jharkhand	1514.49	0.00	3899.03	0.00
15.	Karnataka	1846.92	0.00	1753.16	0.00
16.	Kerala	287.31	116.56	347.07	0.00
17.	Ladakh		42.27	74.22	0.00
18.	Madhya Pradesh	7698.90	5429.34	11458.18	0.00
19.	Manipur	443.33	0.00	0.00	0.00
20.	Meghalaya	0.00	0.00	0.00	0.00
21.	Mizoram	702.21	167.86	657.47	0.00
22.	Nagaland	0.00	60.75	0.00	0.00
23.	Odisha	6157.65	6944.96	5236.75	0.00
24.	Puducherry		1.63	0.00	0.00
25.	Rajasthan	5346.97	3126.90	6234.34	0.00
26.	Sikkim	3.57	9.41	0.00	0.00
27.	Tamil Nadu	589.74	241.00	546.55	0.00
28.	Telangana	0.00	0.00	0.00	0.00
29.	Tripura	386.18	252.09	58.55	0.00
30.	Uttar Pradesh	0.00	0.00	88.17	0.00
31.	Uttarakhand	0.00	138.24	0.00	0.00
32.	West Bengal	894.18	788.22	912.51	0.00
	Total	43999.00	24890.24	39414.37	0.00

Annexure III

Annexure as referred to in Part (b) to (e) of Lok Sabha Unstarred Question. No. 1357 for answer on 25.07.2022

Fund released for EMRSs during the last 3 years:

(Rs in lakh)

Sl. No.	Name of the State	2019-20	2020-21	2021-22
		Total	Total	Total
1	Andhra Pradesh	5198.31	3879.12	14591.28
2	Arunachal Pradesh	3239.25	200.24	119.54
3	Assam	3059.04	750.00	1800.00
4	Bihar	0.00	0.00	0.00
5	Chhattisgarh	13052.49	6968.12	13259.66
6	Dadra & NgagarHaweli	0.00	95.70	252.55
7	Gujarat	14880.04	4755.86	1060.00
8	Himachal Pradesh	2540.70	255.06	599.11
9	Jammu & Kashmir	2400.00	0.00	392.40
10	Jharkhand	8829.14	2175.73	11309.20
11	Karnataka	4867.77	2495.83	3672.86
12	Kerala	633.29	0.00	229.56
13	Ladakh	0.00	0.00	10.00
14	Madhya Pradesh	31006.61	10763.36	3560.00
15	Maharashtra	5629.87	2787.16	4393.74
16	Manipur	4050.60	1218.00	398.08
17	Meghalaya	0.00	132.60	1100.00
18	Mizoram	3931.64	3283.73	6085.41
19	Nagaland	1958.71	285.51	9481.60
20	Odisha	4743.00	5064.27	10648.82
21	Rajasthan	8706.75	8044.17	18214.71
22	Sikkim	3175.35	800.33	1037.88
23	Tamil Nadu	6356.07	1225.14	1190.62
24	Telangana	7816.40	7117.30	19695.52
25	Tripura	2472.64	4734.89	5715.44
26	Uttar Pradesh	1147.09	386.68	337.49
27	Uttarakhand	428.37	321.28	598.39
28	West Bengal	5301.25	2062.45	0.00
	Grand Total	145424.38	69802.53	129753.88

Annexure IV

Annexure as referred to in Part (b) to (e) of Lok Sabha Unstarred Question. No. 1357 for answer on 25.07.2022

Funds are released to the NGOs directly for running their projects. State-wise details of the funds released to NGOs/VOs under the scheme during the last three years (in Rs.)				
Sl. No.	STATES	2019-20	2020-21	2021-22
1	ANDHRA PRADESH	10157218	5026080	16228664
2	ARUNACHAL PRADESH	35595687	27184297	23778993
3	ASSAM	6213405	4061646	18512478
4	CHATTISGARH	15948615	4900346	13036874
5	DELHI	-	1316151	1428775
6	GUJARAT	17888100	12098347	10403047
7	HIMACHAL PRADESH	17953743	22425259	13154561
8	JAMMU AND KASHMIR	1587901	4639377	2672910
9	JHARKHAND	107514637	50136982	69711917
10	KARNATAKA	25497469	11651044	22293781
11	KERALA	-	12082483	14281473
12	LADAKH	-	-	4308595
13	MADHYA PRADESH	49199977	22388570	110269307
14	MAHARASHTRA	62859152	40257292	67398480
15	MANIPUR	33097504	28092348	60202985
16	MEGHALAYA	145347653	84500593	77602299
17	MIZORAM	4711528	6963997	11151249
18	NAGALAND	-	-	-
19	ODISHA	293997570	153681894	242481660
20	RAJASTHAN	17184495	18979922	10165582
21	SIKKIM	3046526	946123	2718360
22	TAMIL NADU	28908752	11703033	27473845
23	TELANGANA	1096770	5481754	5664219
24	TRIPURA	4656113	3354479	156271
25	UTTAR PRADESH	-	11222937	3220666
26	UTTARAKHAND	1558170	4854462	6422488
27	WEST BENGAL	64483189	47050584	57760521
